

Fund allocation for drinking water

†812. SHRI SANJAY RAUT: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the areas in the country, including the State of Maharashtra which were fully and partially covered and where water quality was affected with regard to drinking water, State-wise;

(b) the details of the funds released and utilised for drinking water schemes during each of the last three years and current year, State-wise;

(c) whether Government has reviewed the implementation of schemes for drinking water, if so, the details and outcome thereof, State-wise; and

(d) whether any time-limit has been fixed by Government to provide safe drinking water to all households in the country?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Under National Rural Drinking Water Programme (NRDWP), as per information provided by States on the online Integrated Management Information System (IMIS) of the Ministry, the State-wise details of fully covered, partially covered and quality affected habitations in the country including Maharashtra with regard to coverage of rural population with drinking water supply are given in the Statement-I (*See below*).

(b) The State-wise details of funds released and utilised for coverage of rural drinking water supply during each of the last three years and the current year are given in the Statement-II [Refer to the Annexure-II appended to the answer to SQ 79 part (b)].

(c) Providing drinking water supply to the rural population is a dynamic and continuous process. The physical and financial progress of NRDWP is monitored in National/Regional/State level review meetings, conferences and video-conferences. The last National level review meeting with State Ministers and Secretaries of Departments of State Governments for rural drinking water supply was held on 22nd March, 2017. Performance of States is also reviewed during Annual Action Plan (AAP) meeting held during February/March by the Ministry every year. In the last review meeting, States have been asked to focus on completion of ongoing schemes with special focus on Arsenic/Fluoride affected habitations, Saansad Adarsh Gram Yojna (SAGY) Gram

†Original notice of the question was received in Hindi.

Panchayats and Open Defecation Free declared villages. As a result of continuous reviews and monitoring, 18,737 number of Multi-Village Schemes (MVS) and 4,68,718 number of Single-Village Schemes (SVS) have been commissioned from 2009-10 to 2016-17 in various States as reported by them in the web-portal of the Ministry. The State-wise details is given in the Statement-III [Refer to the Annexure-III appended to the answer to SQ 79 part (c)].

(d) Yes, Sir. This Ministry has prepared a strategic plan for the rural drinking water sector for the period 2011-22 for providing the piped water supply in the rural areas. As per this, by 2022, the goal is to cover at least 90% of rural households with piped water supply and less than 10% through hand pumps or other safe & adequate private water sources.

Statement-I

State-wise details of fully/partially covered and quality affected habitations in the country including Maharashtra with regard to coverage of rural population with drinking water supply

Sl. No.	State	No. of Fully Covered Habitations	No. of Partially Covered Habitations	No. of Quality Affected Habitations
1	2	3	4	5
1.	Andaman and Nicobar Islands	324	76	0
2.	Andhra Pradesh	33039	14902	422
3.	Arunachal Pradesh	2914	4632	31
4.	Assam	52741	24312	11046
5.	Bihar	67326	38669	4239
6.	Chhattisgarh	70462	3045	1178
7.	Goa	345	2	0
8.	Gujarat	36062	4	0
9.	Haryana	7596	224	128
10.	Himachal Pradesh	42529	11075	0
11.	Jammu and Kashmir	8930	7011	17
12.	Jharkhand	116791	898	3075

1	2	3	4	5
13.	Karnataka	19877	39106	1265
14.	Kerala	4894	16293	364
15.	Madhya Pradesh	127772	99	190
16.	Maharashtra	86938	12503	291
17.	Manipur	2227	1561	0
18.	Meghalaya	1755	8688	32
19.	Mizoram	467	271	0
20.	Nagaland	699	788	43
21.	Odisha	138498	16199	3076
22.	Puducherry	153	113	0
23.	Punjab	9872	1791	3721
24.	Rajasthan	54189	46891	20568
25.	Sikkim	737	1347	0
26.	Tamil Nadu	92737	7269	198
27.	Telangana	13463	9715	1384
28.	Tripura	4535	1613	2575
29.	Uttar Pradesh	256302	2346	1379
30.	Uttarakhand	21992	17352	16
31.	West Bengal	50098	36497	19310

Mortality due to polluted drinking water

†813. SHRI PRABHAT JHA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that a large number of people die in the country every year of diseases borne due to polluted water;

(b) if so, the details thereof;

(c) whether a large part of rural population is deprived of drinking water;

†Original notice of the question was received in Hindi.